

state :

(a) whether a delegation of Indian Railway Signal and Telecommunication Staff Association had met the former Railway Minister on 5th June, 1970 at Rail Bhavan, New Delhi ;

(b) if so, whether a charter of demands handed over to the former Railway Minister and also the various points of the Demand Charter were discussed ;

(c) if so, what are these points and the action taken on the Charter of demands;

(d) whether this delegation also submitted nearly 8,000 individual representations on common subject of Signal and Telecommunication Staff grievances and representation ; and

(e) if so, the action taken on these representations ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, Sir.

(b) and (c). No Charter of Demands was handed over to the former Railway Minister. However, the subjects discussed at the meeting were recognition of the Association, implementation of Board's orders regarding provision of rest givers and leave reserves, relief from stores responsibility of Inspectors, confirmation of staff, provision of uniforms and laying down of a yard-stick for staffing in the Department. Recognition of Associations consisting of a single category of staff is contrary to the policy of the Railway Ministry. Provision of rest givers and leave reserves has been taken in hand, confirmation of staff is being progressively implemented on the Railways and the question of supply of uniforms is under consideration following the report of the Uniforms Committee. As for prescription of a yardstick for staffing in the Department, the Railways are already working to certain standards ; the question of relief from stores responsibility of inspectors is still under examination.

(d) No, Sir.

(e) Does not arise.

Compensation of Tribal families whose lands were acquired in Koraput District of Orissa

7562. SHRI A. C. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of compensation paid to members of the Tribal families whose lands were taken away by the Railway (D. B. K. Railway) in Koraput District of Orissa ;

(b) whether any arrangements had been made to rehabilitate those families whose lands were taken away by the Railway ; and

(c) if so, the number of families and places of rehabilitation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

**Opening of New Station at Bagri—
Tengada between Bagri and
Dhanmandal Stations on South
Eastern Railway**

7563. SHRI A. C. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government had any proposal to open a new station at Bagri-Tengada in between Bagri and Dhanmandal stations in South Eastern Railway ; and

(b) if so, the steps taken so far in this regard ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Proposal to open a train halt at Barithengarh between Byree and Dhanmandal stations on South Eastern Railway was examined and could not be accepted due to heavy recurring financial loss.

Production of Tractor in H. M. T. Pinjore

7564. SHRI M. M. HASHIM : Will the Minister of INDUSTRIAL DEVELOPMENT